14.32 hrs.

## COPRA CESS BILL.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to move for leave to introduce a Bill to provide for the imposition of cess on copra for the development of the coconut industry and for matters connected therewith.

SHRI K. P. UNNIKRISHNAN (Badagara): Sir, on a point of order. Has he got the consent of the President to introduce the Bill? It is a financial Bill.

MR. DEPUTY-SPEAKER: Yes, the consent has been given. The question is:

"That leave be granted to introduce a Bill to provide for the imposition of cess on copra for the development of the coconut industry and for matters connected thereight."

The motion was adopted.

SHRI SURJIT SINGH BARNALA: I introduced the Bill.

WATER (PREVENTION AND CONTROL OF POLLUTION) AMENDMENT BILL\*

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDER BAKHT): Sir, I beg to move for leave to introduce a Bill to amend the Water (Prevention and Control of Pollution) Act, 1974.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Water (Prevention and control of Pollution) Act. 1974."

The motion was adopted.

SHRI SIKANDAR BAKHT: I introduce the Bill.

14.34 hrs.

## MATTERS UNDER RULE 377

(i) REPORTED DECISION OF THE CENTRAL GOVERNMENT TO CLOSE DOWN KON-KAN PASSENGER LINE.

DR. VASANT KUMAR PANDIT (Rajgarh): Sir, with your permission, I beg to draw the attention of the Minister to the following matter of urgent public importance:

"The decision of the Central Government to close down Konkan Passenger Line, the lack of any cheap mode of transport for western coast passengers, the consequential unemployment to hundreds of people, the efforts by the Government through the Government of Manarashtra and Goa to subsidise this utility public transport and the reaction of the Government thereupon."

(ii) REPORTED HEAVY FLOODS ENDAN-GERING NATIONAL HIGHWAY NO. 31 AND RAILWAY LINES IN BIHAR.

भी राम किलास पासवान (हाजीपुर):
उपाध्यक्ष महोदय, मैं मदन का ध्यान बिहार
की भयंकर बाद के प्रकोप की घोर घाकुष्ट करना नाहता हूं। समाचार पत्नों से तो जात ही है कि उत्तर बिहार में बाद का भयंकर प्रकाप है तथा सेना की मदद ली जा रही है। घब तक करोड़ों की अति हो गई है, जन-धन, पण सबों का जीवन संबट में है लेकिन सब से सोचनीय विषय है कि बिहार के राष्ट्रीय उच्च राजपत्न नंव 31 एवं रेलवें लाइन, जो खगड़िया-मानसो घौर नारायणपुर के बीच में है, को बाद से गंभीर खतरा उत्पन्न हो गया है।

<sup>\*</sup>Published in Gazette of India Extraordinary, Part II, section 2, dated . 25-7-78.

fintroduced with the recommendation of the President.